

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00719/2014**

**Dated Thursday the 6<sup>th</sup> day of June Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P.Madhavan, Member(J)  
&  
Hon'ble Mr.T.Jacob, Member(A)**

1. A.Sasikumar
2. M.Munusamy
3. S.Kalidas
4. L.Antony Selvakumar
5. R.Ayyappan
6. T.Senthil Murugan
7. S.Rajesh
8. N.Manikandan
9. S.Swaminathan
10. Senildas C.S.
11. P.Swaminathan
12. V.Jeyapal
13. M.Rajesekaran
14. K.Jayavelu
15. S.Elangovan .. Applicant

By Advocate **M/s.Sai Bharath & Ilan**

**Vs.**

1. The Union of India, rep by the Secretary to Government, Department of Atomic Energy, Anushakthi Bhavan, CSM Marg, Mumbai 400 001.
2. TROMBAY Council, rep. by its Secretary,

BARC, Central Complex – III Floor,  
TROMBAY, Mumbai 400 085.

3. The Administrative Officer-III,  
Nuclear Fuel ComplexDepartment of Atomic Energy,  
ECIL Post,  
Hyderabad 500 062.
4. The Administrative Officer-III,  
Zirconium Complex,  
Pazhayakayal,  
Tuticorin 628152. .. Respondents

By Advocate **Mr.SU.Srinivasan**

**ORAL ORDER**

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicant. Counsel for the respondents present and ready to argue the matter. It was noted on the last hearing on 26.3.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)  
Member(A)

(P.Madhavan)  
Member(J)

06.06.2019

/G/